

A survey for bringing Amraoti station on the main line has been included in the Railway Budget for the year 1977-78 and the survey work will be taken up shortly.

Fast Running Train from Amritsar to Haridwar

5753. DR. BALDEV PRAKASH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of a demand in Punjab for a fast running direct train from Amritsar to Haridwar;

(b) whether there is any proposal to meet this demand; and

(c) if so, the time by which final decision will be taken by Government?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDEVATE): (a) Yes.

(b) and (c). 349/350 passenger trains are running between Amritsar-Haridwar/Dehradun. Besides, through coaches i.e. one first class and one 2-tier sleeper coach are running between these two points by 6Dn/41Up-42Dn/5Up and 50Dn/9Up-10Dn/49Up respectively. The present traffic does not justify running an additional train between Amritsar and Haridwar.

Railway Employees involved in theft Cases

5754. SHRI SUKHDEO PRASAD VERMA: Will the Minister of RAILWAYS be pleased to state the number of Railway employees found involved in the theft cases in the Railways, zonewise during the year 1976-77 and the action taken against such employees?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDEVATE):

Zonewise position is as under:—

1. *Central Railway*.—222 railway employees were found involved in theft/pilferage cases during 1976/77. Of which, 174 were prosecuted, inquiry against 40 is pending, 8 were reported for departmental action.

2. *Eastern Railway*.—157 railway employees were found involved in theft/pilferage cases during 1976-77. Of which 111 were prosecuted and others are under inquiry.

3. *Northern Railway*.—216 railway employees were found involved in theft/pilferage cases during 1976-77 of which 79 taken up departmentally, 102 prosecuted, cases against 34 under inquiry and final report was submitted against one.

4. *North Eastern Railway*.—168 railway employees were found involved in theft/pilferage cases during 1976-77 & all were dealt with under RP(UP) Act.

5. *Northeast Frontier Railway*.—69 railway employees were found involved in theft/pilferage cases during 1976-77 out of which 53 are facing trial and 1 is facing departmental proceeding. Cases against others under inquiry.

6. *Southern Railway*.—188 railway employees were found involved in theft/pilferage cases during 1976-77. Of which, 126 were dealt with departmentally & 62 under the RP (UP) Act.

7. *South Central Railway*.—131 railway employees were found involved in theft/pilferage cases during 1976-77 & were prosecuted.

8. *South Eastern Railway*.—197 railway employees were found involved in theft/pilferage cases during 1976-77, 7 persons were departmentally punished, one was convicted in Court of Law, cases against others are pending inquiry/trial/departmental action.